

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/640/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: DIGITAL SECURITY SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

21. MONISH K-UL

Advocate berr operational Creditor

## **ORDER**

Counsel for petitioner/operational creditor present and filed an affidavit enclosing the copy of the email communication sent to the respondent for their appearance today before the Tribunal. No representation on behalf of the respondent. Counsel for petitioner prayed for time to file a memo suggesting the name of the IRP. Time is enlarged at request. Put up on 04.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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